

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 65/(MAH)/2017
MA No. 375,360,289/2017

CORAM:

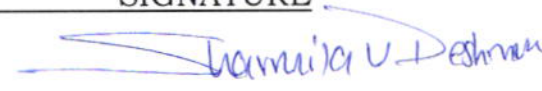

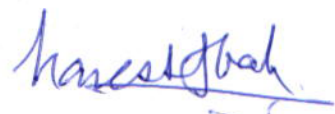
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Sanjay Kumar Ruia
V/s.
Magna Opus Hospitality Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Sharmila Deshmukh	Adv for Respro 2 & 3	
2.	Sanjay K. Ruia	Petitioner	
3.	Honest P. Shah	Representative for Applicant	

ORDER

M.A. Nos. 375,360,289/2017 in C.P. No. 65/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. For want of time adjourned to **20.11.2017**.

SD/-
Bhaskara Pantula Mohan
Member (Judicial)
16.10.2017

SD/-
M.K. Shrawat
Member (Judicial)